

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 217- IA/186(AHM) 2023  
In  
CP(IB) 98 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Banga Iron & Steel Pvt Ltd  
V/s  
Vicor Stainless Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..14/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv.  
For the Respondent:

**ORDER**

**IA/186(AHM) 2023**

Learned Counsel for the applicant submits that notice is served to the respondent.  
We direct him to file an affidavit of service of notice within seven days.

Matter stands adjourned to 21.04.2023.

-sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**